



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

Hearing by Video Conferencing

O.A. No.060/00145/2020

Chandigarh, this the 24th of August, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Gulzar Singh s/o Late Sh. Kamir Singh, age 57 years, Electrician (Group B) Chandigarh Transport Undertaking, Depot No. III, Sector 25, Chandigarh - 160014

....Applicant

(BY: Mr. Arvind Galav, Advocate)

Versus

1. Union Territory Chandigarh through Home Secretary-cum-Secretary Transport, U.T. Secretariat, Sector 9-D, Chandigarh – 160009.
2. Divisional Manager-cum-Director Transport, Union Territory Chandigarh Industrial Area Phase-I, Chandigarh – 160002

.....Respondents

3. Sh. Harjit Singh, IAS (Retd.), Inquiry Officer, C/o Divisional Manager-cum-Director Transport, Union Territory, Chandigarh Industrial Area, Phase I, Chandigarh – 160002.

... .Proforma Respondent

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. Learned counsel for the applicant submits that during the pendency of the O.A., the Inquiry Officer has concluded



the inquiry against the applicant and forwarded the Inquiry Report to the Disciplinary Authority. Therefore, he prays that the applicant be permitted to withdraw the O.A.

2. The O.A. is dismissed as withdrawn accordingly.

(AJANTA DAYALAN)
MEMBER (A)

(SANJEEV KAUSHIK)
Member (J)

Place: Chandigarh
Dated: 24.08.2020.

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